



THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 46

Dated Guwahati, the 22nd October, 2019

It is hereby informed to all concerned that this Registry's earlier Notification No. 40 vide memo no. HC.III-35/2013/2259-2279/G dated 4th October 2019 is henceforth withdrawn.

By Order,

Sd/- Dhrupad Kashyap Das

REGISTRAR (JUDICIAL)

Memo No. HC. III - 35/2013/3179-3199/ G, Dated 22nd October, 2019

Copy to:-

- 1) The Secretary General, Supreme Court of India, New Delhi. This has reference to Writ Petition Civil No. 562 / 2012.
- 2) The Principal Secretary to the Govt. of Assam, Home & Political Department, Dispur, Guwahati-6.
- 3) The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6
- 4) The Registrar (Admn. / Judl. / Vigilance), Gauhati High Court, Guwahati.
- 5) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun.
- 6) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 7) The District and Sessions Judge, _____ District, Assam. *He is requested to circulate the Notification amongst all Judicial Officers under his Judgeship.*
- 8) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 10) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 11) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 12) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 13) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 14) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court with the title "Withdrawal of Notification No.40 dated 4th October, 2019".*
- 15) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati.
- 17) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 18) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 19) The Court Officer, No.1 / 2, Gauhati High Court, Guwahati
- 20) The Chief Security Officer, Gauhati High Court, Guwahati
- 21) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

22.10.19